

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

CP(C) 180/00115/17
in
Original Application No.180/00987/2014

Friday, this the 8th day of June, 2018

CORAM:

**Hon'ble Mr.U.Sarathchandran, Judicial Member
Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member**

K.Gopi, aged 62 years, S/o.Kuttan
(Ex.Refrigeration Engineer, National Institute of
Fisheries Post Harvest Technology and Training
Kochi-682 016), residing at Apartment No.7
Tower No.2, DD Platinum Planet
Pullepady – Thammanam Road
Kaloor, Kochi-682 017 Petitioner

(By Advocate – Mr.M.R.Gopalakrishnan Nair)

V e r s u s

1. Sri.Devendra Chaudhry
Secretary (ADF), Government of India
Ministry of Agriculture, Department of
Animal Husbandry and Dairying
Krishi Bhavan, New Delhi – 110 001
2. Sri.B.P.Sharma, Secretary (P)
Ministry of Personnel Public Grievances & Pension
Department of Personnel and Training
New Delhi – 110 001 Respondents

(By Advocate – Mr.N.Anilkumar,Sr.PCGC(R))

This application having been heard on 8.6.2018, the Tribunal on the same day delivered the following:

ORDER (ORAL)

Per: **Hon'ble Mr.U.Sarathchandran, Judicial Member**

Ms.Chandni, Advocate representing Mr.M.R.Gopalakrishnan Nair, learned counsel for the petitioner submitted that this Contempt Petition can be closed as the Order of this Tribunal has been complied with. Accordingly, CP(C) is closed. Notices shall stand discharged. No costs.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)
JUDICIAL MEMBER**

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List of Annexures

Annexure P-1 - True copy of the order dated 15.11.2014 in O.A No.987/2014.

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